

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1559

ANSWERED ON:21.07.2014

NON SCHEDULED AIR OPERATORS

Mahadik Shri Dhananjay Bhimrao;Patil Shri Vijaysinh Mohite;Satav Shri Rajeev Shankarrao;Sule Smt. Supriya Sadanand

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of Non-Scheduled Air Operators (NSOPs) in the country registered with the Directorate General of Civil Aviation;
- (b) whether the Government proposes or has any proposal to allow these NSOPs and air charters firms to convert to scheduled operators with a view to promote air connectivity in and out of Tier II and Tier III cities; and
- (c) if so, the details and the present status thereof along with the time by which a final decision is likely to be taken in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

- (a): As on date 129 companies have been issued Non Scheduled Operator's Permit by Directorate General of Civil Aviation.
- (b) & (c): No decision has yet been taken in this regard.